

[Shri Surjit Singh Barnala]  
to lay on the Table —

(1) A copy of the Betwa River Board Rules, 1977 (Hindi and English versions) published in Notification No GSR 22 in Gazette of India dated the 7th January, 1978, under section 24 of the Betwa River Board Act, 1976 [Placed in Library See No LT-1699/78]

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Dairy Corporation, Baroda, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of the section 619A of the Companies Act, 1956 [Placed in Library See No LT-1700/78]

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, KANPUR FOR 1976-77 AND STATEMENT FOR DELAY

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur for the year 1976-77

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology Kanpur, for the year 1976-77

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above document [Placed in Library See No LT-1701/78]

ANNUAL REPORT AND REVIEW OF TECHNICAL TEACHERS' TRAINING INSTITUTE (SOUTHERN REGION), MADRAS FOR 1976-77 AND A STATEMENT

DR PRATAP CHANDRA CHUNDER On behalf of Shrimati Renuka

Devi Barkataki, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, (Southern Region) Madras, for the year 1976-77

(ii) A copy of the Review (Hindi and English version) by the Government on the working of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1976-77

(2) A statement (Hindi and English versions) showing reasons for not laying the above documents within the stipulated period after the close of the accounting year [Placed in Library See No LT-1702/78]

ANNUAL REPORT OF HINDUSTAN HOUSING FACTORY NEW DELHI FOR 1976-77 AND URBAN LAND (CEILING AND REGULATION) 8TH AMFNDMENT RULES 1977

निर्माण और आवास तथा पूर्ति और पुनर्वास मन्त्रालय से राज्य सत्री (श्री राज किकर) अध्यक्ष महादय में निम्नलिखित पत्र सभा पटल पर रखता हूँ —

(1) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत हिन्दुस्तान हाउसिंग फैक्टरी लिमिटेड, नई दिल्ली के वर्ष 1976-77 के वार्षिक प्रतिवेदन (हिन्दी संस्करण)\* की एक प्रति, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा-परक्षक की टिप्पणियाँ।

[Placed in Library See No LT-1703/78]

\*English version of the Report and view' were laid on the Table on the

English and Hindi versions of 'Re-19th December, 1977

- (2) नगर भूमि (उच्चतम सीमा तथा विनियमन) अधिनियम, 1976 की धारा 46 की उपधारा (3) के अन्तर्गत नगर भूमि (उच्चतम सीमा तथा विनियमन) आठवां संशोधन नियम 1977 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति, जो दिनांक 19 दिसम्बर, 1977 के भारत के राजपत्र में अधिसूचना संख्या सां० सां० नि० 765 (ड) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library. See No. LT-1704/78].

REVIEW AND ANNUAL REPORT OF THE MODERN BAKERIES (INDIA) LTD. NEW DELHI FOR 1976-77 AND SUGARCANE (CONTROL) AMENDMENT ORDER 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Modern Ba-

eries (India) Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1705/78].

(2) A copy/ of the Sugarcane (Control) Amendment Order 1978, (Hindi and English versions) published in Notification No. G.S.R. 62 (E) in Gazette of India dated 2nd February, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1706/78].

NOTIFICATION UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:

(1) A copy each of Notification Nos. G.S.R. 88(E) to 114(E) (Hindi and English versions) published in Gazette of India dated the 1st March 1978, under section 159 of the Customs Act 1962, together with an explanatory memorandum. [Placed in Library. See No. LT-1707/78].

(2) A copy each of the Notification Nos. G.S.R. 115(E) to 154(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 1978, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-1708/78].